

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

129. I.A. 440/2023

IN

C.P.(IB)-848(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Central Bank of India Through RP Amit Gupta

V/s.

Vijay Biyani PG of Syntex Trading and Agency Pvt Ltd.

SECTION 95(1) OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Due to paucity of time, the matter could not be heard. List this matter on
23.01.2024.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)